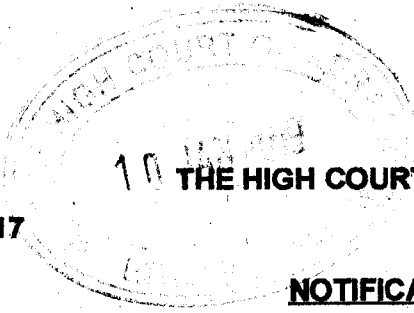


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A5-35375/2017

Kochi : 682 031  
Dated : 7.1.2019

**NOTIFICATION**

In exercise of the powers conferred by Article 229 of the Constitution of India, the Honourable the Chief Justice hereby makes the following amendment to the Kerala High Court Service Rules, 2007, namely :

**Amendment (C.S. No.60)**

In the said Rules,

In Rule 20(1)(a), after the category "Registrar (Subordinate Judiciary)", the following shall be inserted-

"2A. Registrar (Recruitment & Computerisation)"

The above amendment shall come into force with immediate effect.

(By Order)

  
K. Haripal  
Registrar General

**Explanatory Note**

(This note does not form part of the amendment, but is intended to indicate its general purport.)

As per the High Court notification dated 16.1.2018 (Amendment (C.S.No.51)), the method prescribed for appointment to the post of Registrar (Recruitment & Computerisation) was amended by incorporating appointment by transfer from Registrars / Additional Registrar other than those on deputation and promotion from Joint Registrars also as methods of appointment for the post. With the inclusion of feeder categories as above, the post of Registrar (Recruitment & Computerisation) is required to be included as a selection category. Hence this notification.

To

The Additional Chief Secretary to Government, Home (C) Department,  
Government Secretariat, Thiruvananthapuram (with C/L)  
The Accountant General (A&E) Kerala, Thiruvananthapuram  
The Superintendent of Government Press, Thiruvananthapuram  
(He is requested to publish the same in the Gazette and  
forward 100 copies to this office)

(p.t.o.)

The Director of Kerala Judicial Academy, Athani  
The Additional Director of Kerala Judicial Academy, Athani  
The Registrar (Recruitment and Computerisation), High Court  
The Joint Registrars, High Court  
The Deputy Director of Kerala Judicial Academy, Athani  
The Assistant Director of Kerala Judicial Academy, Athani  
The Deputy Registrars, High Court  
The Finance Officer, High Court.  
The Protocol Officer, High Court  
The Public Relations Officer, High Court  
The Private Secretary to the Chief Justice, High Court.  
The Assistant Registrars and Chief Librarian, High Court  
The Librarian, Kerala Judicial Academy, Athani  
The Court Officer to the Chief Justice, High Court  
The Additional Public Relations Officer, High Court  
The Accounts Officer, High Court  
The Personal Assistant to the Chief Justice, High Court  
The Private Secretaries to Judges, High Court  
The Confidential Assistants to the Registrars and  
the Additional Registrar (General Administration), High Court  
The F Section, High Court (50 copies)  
All Sections, High Court.  
The Kerala Judicial Academy, Athani  
The G(Accounts-I, II & III) Sections and G-II(SPARK), High Court  
The Administrative Records Section, High Court  
A1, A2, A3, A4, A6, A7, A8 & A9 Seats, High Court  
The Notice Board, High Court ( 2 copies)  
The File/Stock File.

**Copy Submitted to:**

**The Honourable Judges**